# <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 332 OF 2016 & IA NOS. 706 OF 2016 & 699 OF 2017

Dated: 9<sup>th</sup> October, 2018

# Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Nuclear Power Corporation of India Ltd. Vs.				Appellant(s)
Central Electricity Regulatory Comm	niss	ion & Ors.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Ramji Shrinivas Ms. Kritika Shukla Mr. Bhaskar Pandit Mr. Sandeep Sarwa	·	
Counsel for the Respondent(s)	:	Mr. Deep Rao Mr. Apoorva Misra f	for R	2-2
		Ms. Sakie Jakaria fo	or R	-3
		Mr. Pradeep Misra Mr. Suraj Singh for	R-4	

#### <u>ORDER</u>

As agreed by learned counsel for the parties, list the matters for hearing on <u>6-12-2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

tpd/kt